

21

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.401/9/HDB/2019
NAME OF THE COMPANY	Pioneer Torsteel Mills Pvt Ltd
NAME OF THE PETITIONER(S)	A&A International Trading Pvt Ltd
NAME OF THE RESPONDENT(S)	Pioneer Torsteel Mills Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Aradhane for Suryanarayana	Advocate	8340075000	Aradhane

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Harshavardhan Abburi	Advocate	harshavardhan. abburi@gmail.com 888 5808390	Harshavardhan

ORDER

Counsel for operational creditor is present.

Today Shri Harshavardhan, counsel filed vakalat for corporate debtor along with no objection endorsement by the previous counsel.


Today counsel reported that there is possibility of settlement and further requested time to file reply/counter and that ~~thus~~ he undertakes to ~~file~~^{pay} the costs already awarded.

For filing reply/counter time extended till 16.10.2019 , for reporting settlement if any.

Cost paid.

Meanwhile counsel for operational creditor is directed to suggest the name of IRP along with consent given by him in Form-2.


Member (T)


Member (J)